

mineable with the available current technology. Mining and Geology Departments of various State Governments are also doing exploration of minerals in their respective areas.

(c) and (d) Yes, Sir. MECL has been successful in achieving its objectives. Some examples of its achievements are :—

(A) Establishment of economically viable deposits of 17,653 million tonnes (m.t.) of various minerals such as coking coal 6493 m.t., non-coking coal 6954 m.t., Copper-lead-zinc ore 295 m.t., iron ore 1972 m.t., nickel ore 65 m.t., limestone 128 m.t., Dolomite 53.70 m.t. flouspar 0.77 m.t., graphite 1.32 m.t., sand 62.78 m.t, gold 1.47 m.t. and bauxite 1626 m.t.

(B) The Company's work has led to the establishment of a large number of mines in different parts of the country. Important investment decisions have been taken by a number of different organisations including NALCO and Hindustan Copper Ltd. on the basis of the reports made by MECL.

(C) At present, the Company is continuing its exploration activities in more than 40 projects. MECL has kept in mind goals of national importance when taking up promotional exploration. During the 7th Five Year Plan, MECL proposes to do 23.25 lakh metres of drilling and 1.35 lakh metres of exploratory mining.

(e) Does not arise.

[English]

#### Installation of Aluminium Plants in 7th Five Year Plan

5017. SHRI CHINTAMANI JENA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the production of aluminium is much less than the requirement ;

(b) if so, the shortage thereof ; and

(c) the steps taken to meet the demand?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAMDULARI SINHA) : (a) and (b) The marginal gap between demand and indigenous production is made good by arranging imports as follows :—

	Indigenous production (in tonnes)	Imports by MMTC (in tonnes)
1984-85	276,492	56,094
1985-86	173,737	23,759
(up to November)		

(c) During the VII Five Year Plan, National Aluminium Company Ltd. (NALCO) project with a capacity of 218,000 tonnes per annum of aluminium will go into production, and the captive power plant of Bharat Aluminium Company (BALCO) will also be completed so that it is not dependent on the power from the State Electricity Board.

#### Sickness of Powerloom due to Reduction in duty of Staple Fibre

5018. DR. A. K. PATEL : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that Government by reducing duties on staple fibre and by not reducing duties on filament yarn has helped in transfer of the sickness from mill sector to powerloom sector.

(b) if so, the proposal of Government to remove the sickness of the mill sector without causing any sickness to the powerloom sector ; and

(c) the details of these proposals ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir. The users of polyester filament yarn did not for a while lift polyester filament yarn on account of its high prices. The manufacturers of filament yarn were thus obliged to reduce the price sharply on about 1st November 1985. With this price reduction the situation is expected to normalise soon,

(b) and (c) Do not arise.

#### **Enquiry Against J. T. D. C. Officials**

5019. SHRIMATI GEETA MUKHERJEE: Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether it is a fact that due to inordinate delay in initiating action against the charge-sheeted officers of India Tourism Development Corporation, the officials concerned have either been acquitted or lesser punishment has been awarded to them ;

(b) if so, the details thereof ;

(c) whether the delay was due to proof of corruption having been lost with the passage of time ;

(d) whether is it also a fact that in some cases minor penalty has been imposed although Vigilance Department had recommended major penalty ; and

(e) if so, the details of such cases and reasons thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e) The Vigilance Division of ITDC conducts preliminary investigation in respect of the cases referred to them with a view to establishing whether the cases warrant initiation of disciplinary action. On the basis of such preliminary investigation, Vigilance Division makes suggestions to the Competent Disciplinary Authority as to whether major penalty or minor penalty action should be initiated. As per the decision taken by the Competent Disciplinary Authority, the concerned employees are issued charge sheet proposing major or minor penalty action against them. Penalties are imposed by the Competent Disciplinary

Authority after considering the explanation of the concerned employees in response to the charge sheets or on the basis of the findings of the Enquiry Officer appointed for conducting regular departmental enquiries as per the procedure laid down in ITDC Conduct, Discipline and Appeal Rules, 1978.

#### **Moderate Rate Hotel Accommodation at Darjeeling**

5020. SHRI V. S. KRISHNA IYER : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether middle class domestic tourists are finding it difficult to get moderate rate hotel accommodation at Darjeeling ;

(b) if so, whether Government propose to construct moderate rate hotels at Darjeeling through India Tourism Development Corporation ;

(c) the number of India Tourism Development Corporation hotels at present at Darjeeling ; and

(d) the tariff thereof and whether the same are within the means of middle class domestic tourists ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) Department of Tourism has received no complaints regarding shortage of accommodation at Darjeeling for budget tourists. There are about 40 establishments including tourist lodges which cater to the needs of the budget tourists. The difficulty, if any, in finding middle class accommodation at Darjeeling is seasonal.

(b) No, Sir.

(c) Nil.

(d) Does not arise.

#### **Exploitation by Coffee Curing Firms in Karnataka**

5021. SHRI V. S. KRISHNA IYER : Will the Minister of COMMERCE be pleased to state :